

Declaration of Assets and Liabilities

Year 2021

I, JAY PRAKASH KUMAR, son/daughter/wife of LATE MUNDRIKA CHAUDHARY

aged 40 years years, belonging to BIHAR LEGISLATIVE ASSEMBLY, PATNA

service and presently working as SECURITY GUARD

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5000/-	Purnam Devi	Satyaprakash Kumar	Bharati Kumari	Payal Kumari
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	NIL	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	"	"	"	"
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	7000/- Early LIC	"	"	"	"
(v)	Motor Vehicles (details of make, etc.)	Pasion pro BREIDH 4254	"	"	"	"
(vi)	Jewellery (give details of weight and value)	Gold 20 gm 100 gm	"	"	"	"
(vii)	Other assets, such as values of claims / interests	NIL	"	"	"	"

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

जय प्रकाश कुमार
दिनांक 15/2/2021

उपरोक्त (लघात)

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependent-1 Name	Dependent-2 Name	Dependent-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	6 Katha Kenya ma	NIL "	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	"	"	"	"
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	"	"	"	"
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	"	"	"	"
(v)	Others (such as interest in property)	NIL	"	"	"	"

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of bank / Financial Institution(s) / Department(s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBT (B.V.M.)	800000/-
	(ii) Loans from Financial Institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	"	"
	(b) dues to departments dealing with supply of water	"	"
	(c) dues to departments dealing with supply of electricity	"	"

WITNESSED BY
15/2/2021

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	"	"
	(f) Other dues, if any	"	"
(b)	(i) Income Tax including surcharge (Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN))	DTLPK 9226 D	"
	(ii) Wealth Tax (Also indicate the assessment year upto which Wealth Tax return filed.)	"	"
	(iii) Sales Tax (Only in case of proprietary business)	"	"
	(iv) Property Tax	"	"

C. Personal Detail

GPF/CPE/PRAN No. :-

110084647926

Gender :-

M (M/F)

Date of Birth :-

07/02/1980 (DD/MM/YYYY)

Class/Group :-

B+ (A/B/C)

Cadre :-

SECURITY GUARD, B.V.S., PATNA
(Full Name e.g. S.A.S.-Bihar Administrative Service,
S.S.S.- Bihar Secretariat Service etc.)

Home District :-

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

JAY PRAKASH KUMAR

Name of Employee: JAY PRAKASH KUMAR

Designation: SECURITY GUARD

Department: BIHAR VIDHAN SABHA, PATNA

Place: PATNA

Date: 15/02/21

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

JAY PRAKASH KUMAR

15/02/2021